

from Punjab agreed to by Punjab Government on state to State basis.

(b) Yes, Sir.

(c) Punjab Government was permitted to supply 4000 tonnes of Basmati rice from Punjab to Orissa Government on State to State basis. Andhra Pradesh Government agreed to offer additional 5 thousand tonnes paddy for supply to Orissa Government and accordingly this quantity was allotted to that Government.

Lay-outs for Model habitations in developing Tribal Areas

*17. SHRI P. M. SAYEED: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in many tribal areas in the country new growth centres are emerging due to rapid industrialisation and exploitation of natural resources; and

(b) what action has been, or is proposed to be taken on recommendation of the Commissioner for Scheduled Castes and Scheduled Tribes in his 21st Report to the effect that these new growth centres, if suitably developed, can serve as model villages and towns, and the Country Planning Organisation should in consultation with State Housing Departments, prepare layouts for such model habitations with basic amenities provided from the general sector, to stop the creation of future slums?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS & HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The matter is under examination.

Reservation for S.C. and S.T. students in Institutions of Higher Learning

*18. SHRI S. A. MURUGANANTHAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the suggestion made by the outgoing Chairman of the University Grants Commission that the present system of reservations for Scheduled Caste and Scheduled Tribe students in institutions of higher learning, should be stopped and instead remedial courses introduced to prepare them for admission to these institutions; and

(b) if so, Government's reaction in regard thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The previous Chairman of the University Grants Commission after relinquishment of his office made some statement to the Press in his private capacity which came to the knowledge of Government through Press Reports.

(b) Government do not propose to make any change in the policy of reservation of seats for Scheduled Caste and Scheduled Tribe candidates in the Indian Institutes of Technology and other institutions of higher learning.

Supply of Power, Diesel and Water for wheat sowing

*19. SHRI R. V. SWAMINATHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his Ministry is working on a plan to rationalise the use of power, diesel and water to ensure their timely supply for wheat sowing in the north western region in October and November, 1974;

(b) if so, to what extent this will yield results; and

(c) whether Government are considering to give such help in Southern States also?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes Sir, efforts are being made to regulate and make available maximum power supply from Central generating stations to the north western States for wheat sowing. The States are making available power supply for irrigation purposes on an over riding priority basis. Steps are also being taken to ensure timely supply of diesel oil and water for wheat sowing in the north western region.

(b) It is hoped that irrigated area under wheat and areas under high yielding varieties of wheat will appreciably increase as a result of these measures.

(c) Yes Sir, Steps are also being taken in Southern States to ensure timely availability of power, diesel oil and irrigation water for agricultural purposes.

Committee on working of Jawaharlal Nehru Institute of Physical Medicine and Rehabilitation

*20. SHRI N. K. SANGHI:

SHRI BHOGENDRA JHA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government had appointed a committee to go into the working of the Jawaharlal Nehru Institute of Physical Medicine and Rehabilitation in Delhi and the treatment meted out to the inmates there;

(b) whether a copy of the report will be placed on the Table of the House; and

(c) whether in view of the repeated publicity being given through articles and letters to the Editors in leading English dailies about the mismanagement of the Institute and the alleged cruel treatment meted out to the inmates, Government are considering to take over the Institute and if not, in what way Government propose to remedy the ills from which the Institute is suffering at present?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) No, Sir.

(b) Does not arise.

(c) Regardless of the allegations and counter allegations, Government have decided in principle to take over this Complex of Institutions. Details are being negotiated with the Council for the Aid of Crippled and Handicapped which administers these institutions as a Society registered under the Societies Registration Act, 1860.

Funds to raise grain production

1. SHRI YAMUNA PRASAD MANDAL:

SHRI PRABODH CHANDRA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether State Governments have sought more funds to raise the grain production in States; and

(b) if so, the reaction of the Central Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). Information is being collected and will be laid on charitable of the Sabha.